

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/3900/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the 31<sup>st</sup> August, 2021.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your letter No. DJ(D) 3605 dtd. 26.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.08.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning to evening of the same day**, has been granted. The Addl. District & Sessions Judge, FTC, Darrang, Mangaldai, shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/3900/A, dated 31.8.2021**  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**